

(b) A ceiling of Central assistance of Rs. 200.66 crores has been sanctioned to these States so far. For long-term measures, the Government have already introduced few schemes, like, Drought Prone Area Programme, Disaster Development Programme, National Rural Employment Programme, Rural Landless Employment Guarantee Programme, Accelerated Rural Water Supply Programme, Minimum Needs Programme, Incentive Bonus Scheme, Dry-land Farming Scheme, etc. for reducing the intensity of the drought.

(c) No, Sir.

**Allocation of Funds for Chest Clinic at Nimtita in West Bengal**

3055. SHRI ZAINAL ABEDIN : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware that the Chest Clinic at Nimtita in the Murshidabad district (West Bengal) cannot play any meaningful role towards the welfare of lakhs of beedi workers belonging to Murshidabad and Malda districts due to meagre amount of Rs. 15,000.00 only allocated annually to it for medicine etc. ;

(b) if so, whether Government propose to enhance the allocation to enable the clinic to discharge its duties properly ; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR (SHRI T. ANJIAH) : (a) to (c). Rs. 39,032/- have been spent on medicines in 1984-85 and after reviewing the functioning of the Chest Clinic, the amount sanctioned for medicines would if necessary be enhanced.

**Selection of Beneficiaries Under IRDP**

3056. SHRI ZAINAL ABEDIN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that proper implementation of the Integrated Rural Development Programme

has been facing hurdle in regard to selection of beneficiaries from among the "poorest of the poor" lacking viability for granting loan as considered by the Bank authorities ;

(b) whether Government have conducted/proposed to conduct any survey to ascertain that the beneficiaries are selected pursuant to the guidelines issued by Government in this respect ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Against a target of assisting 15 million families during VIth Plan, upto February, 1985, 15.6 million families had already been assisted under Integrated Rural Development Programme. From this it will be clear that it has been possible to secure loan for selected beneficiaries from Banks.

(b) and (c). The Programme Evaluation Organisation of the Planning Commission has initiated an evaluation of the Integrated Rural Development Programme in 1983-84. The report is awaited.

**Import of Edible Oil**

3057. SHRI MOHAN LAL PATEL : SHRI AMARSINH RATHAWA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the names of the countries from whom the import of edible oil has been made ;

(b) the brand of edible oil imported and at what rate ; and

(c) the Government's policy in regard to import of edible oil during 1985 to meet the demand of edible oil in the country and the quantity likely to be imported ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The Government imports the edible oils from the various countries depending upon their availability, consumer preference for a particular oil, its

competitive rates and other related factors. During 1983-84 financial year, 14.09 lakh Mts. of edible oils were imported at the value of Rs. 846 crores.

(c) The quantum of edible oil to be imported is decided by the Government from time to time taking into consideration the several factors like the availability of indigenous oils, likely demand of the edible oils and availability of the foreign exchange.

#### Tripartite Industrial Committees

3058. SHRI THAMPAN THOMAS : Will the Minister of LABOUR be pleased to state :

(a) whether there are Tripartite Industrial Committees under his Ministry ;

(b) if so, the details of the committees and their members ;

(c) the details of the meetings held of these committees during the years 1982, 1983 and 1984 ; and

(d) the important decisions taken or recommendations made by these committees at their meetings in 1982, 1983 and 1984 ?

THE MINISTER OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir.

(b) & (c). Details of Industrial Committees constituted their members and meetings held are given in the statement at Annexure-I.

(d) A summary of decisions/recommendations made by these Committees is given in the statement at Annexure-II.

#### Annexure-I

Sl. No.	Name of the Industrial Committees Constituted	Members				Meetings held		
		Central Govts.	State Govts.	Employers	Workers	1982	1983	1984
1.	Industrial Committee on Jute Industry	6	4	11	11	—	31.3.83 (1st meeting)	—
2.	Industrial Committee on Plantations Industry.	3	7	10	10	—	19.3.83 (1st meeting)	—
3.	Industrial Committee on Chemical Industry.	4	6	12	12	—	13.8.83 (1st meeting)	—
4.	Industrial Committee on Engineering Industry.	5	8	11	11	—	22.12.83 (1st meeting)	—
5.	Industrial Committee on Cotton Textiles.	2	9	11	11	—	—	—